

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.1 – C.P. (IB)/281(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Torrecid India Private Limited
V/s
Capson Tiles Private Limited

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :None

ORDER

Despite repeated calls, none appears on behalf of the applicant as well as the respondent today.

Re-list this matter for further consideration on 17.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)